(b) It is due to the increase in life expectancy at Birth and changes in the life style.

(c) and (d) The Government of India is strengthening the existing schemes of :

1. Regional Cancer Centres.

- 2. Development of Oncology Wings in Medical Colleges.
- 3. Installation of Cobalt-60 Teletherapy Unit.
- 4. District Cancer Control Programme.
- Financial assistance to NGOs for awareness and early detection of cancer as provided under National Cancer Control Programme.

## Allotment of LPG Agencies

296. SHRI ANUPLAL YADAV :

SHRI K.C. KONDAIAH

SHRI MULLAPALLY RAMACHANDRAN :

SHRI PRABHU DAYAL KATHERIA :

SHRI JUAL ORAM :

SHRI RAM TAHAL CHAUDHARY :

Will the Minister of PETROLEUM AND NATU-RAL GAS be pleased to state :

(a) the number of LPG agencies allotted during 1995, 1996 and 1997 separately, State-wise;

(b) the number out of these agencies allotted to SCs/STs, Statewise;

(c) the number of applications still pending for allotment of such agencies, State-wise;

(d) the steps proposed to be taken by the Government for clearance; and

(e) the number and locations of such agencies proposed to be allotted in Bihar, Karnataka, Orissa and Kerala during 1998-99?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) to (e) Information is being collected and will be laid on the Table of the House.

[English]

## Agricultural Labour

297. SHRI V.V. RAGHAVAN : Will the Minister of LABOUR be pleased to state :

(a) whether the Government have given up the proposal for enacting a Central Legislation to protect the interests of the agricultural labourers in the country; and

(b) if not, the present position of the proposal?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) No, Sir.

(b) A proposal for enacting a Central Legislation to protect the interest of the agricultural labourers in the country is at the stage of consultation with various Ministries/Departments.

## Permission for Combination of Anti-T.B. Drugs

298. SHRIMATI NISHA CHAUDHARY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

 (a) whether the Government have issued a Gazette Notification under Drugs & Cosmatics Act, 1940 and Rule 1945 for not allowing certain combinations of Anti-T.B. drugs;

(b) if so, the details thereof;

 (c) whether the Government have allowed specific permission/No objection to certain favourites in violation of the law;

(d) if so, the reasons therefor; and

(e) the extent to which unintended profit occurred to such manufacturers due to this and violation of the said Rule; and

(f) the reaction of the Government thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) Yes, Sir.

(b) The combinations of Pyrazinamide with Rifampicin and INH allowed as per recommended daily dose are as given below :-

	Drugs	Minimum	Maximum
1.	Rifampicin	450 mg.	600 mg.
2.	INH	300 mg.	400 mg.
З.	Pyrazinamide	1000 mg.	1500 mg.

The following fixed dose combination (FDCs) of Ethambutol with INH are also allowed:-